

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 604
TO BE ANSWERED ON JULY 25, 2024
PARTICIPATION OF CITIZENS IN URBAN PLANNING

NO. 604. SHRI T R BAALU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government agrees with the view that citizens and their elected leaders be made stakeholders in inclusive development of cities and urban planning processes through awareness programmes and if so, the reaction of the government thereto; and**
- (b) The details of initiatives taken/being taken by the Government in this regard and if not, the reasons therefor?**

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)

(a) & (b) Yes. As per 12th Schedule of the Constitution of India, urban planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States.

The URDPFI (Urban and Regional Development Plan Formulation and Implementations) Guidelines provide a framework for the preparation of Urban Plans and emphasises upon the role of public participation in the Planning process. States / UTs adopt these guidelines as per their local conditions and suitability. Inviting suggestions/ objections from public, holding consultations with stakeholders form an integral part of preparation of master plan. Master plans are finally approved by the State Governments.
